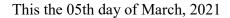
## CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

## T.A. No. 62/3052/2020





## HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mushtaq Ahmad Mir, Aged about years, S/o Mohammad Rajab Mir, R/o Brain Nishat Srinagar.
Applicants
(Advocate:- Mr. A Hanan Kalwal-Not Present)
<u>Versus</u>
1. State of J&K through Commissioner-Secretary to Govt. Housing and Urban Development Deppt. Civil Secretariat, Jammu/Srinagar and 2 ors.
(Advocate: Mr. Sudesh Magotra, Deputy Advocate General)
ORDER [ORAL]  (Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)  Despite sending the link to the learned counsel for the applicant for joining video
conference, he has not joined the conference today.
2. On the last date also i.e., 03.02.2021, nobody had joined the video conference on
behalf of the applicant and the case was listed today i.e., 05.03.2021 for appearance of
applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly,
the T.A. is dismissed due to non appearance of applicant.

(ANAND MATHUR) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

Arun